

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

Subject : Corrigendum to Certificate of Enrollment No.JK-516/2019 dated 16.11.2019 issued in favour of Sh. Arshad Maqbool Dar, Advocate.

CORRIGENDUM

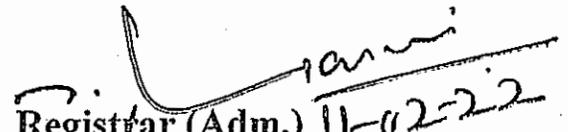
Please read father's name of Sh. Arshad Maqbool Dar, Advocate as "Haji Mohmmad Maqbool Dar" instead of Haji Mohammad Maqbool Dar bearing Certificate of Enrolment No.JK-516/2019 dated 16.11.2019 issued on 12.04.2021 in his favour.


(Mohammad Yasin Beigh)
Registrar (Adm.)
11-02-22
11/2/22

No: 2673-87/10 Dated: 14-2-2022

Copy to the: -

1. Registrar Judicial, High Court Wing Jammu/Srinagar.
2. Principal District & Sessions Judge, Budgam.
3. Secretary, Bar Council of India, New Delhi.
4. President District Bar Association, Budgam.
5. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
- ✓ 6. CPC, e-Courts, High Court of J&K, Jammu with the request to upload the same on the official website of J&K High Court for information of all the concerned.
7. Mr. Arshad Maqbool Dar S/O Sh. Haji Mohmmad Maqbool Dar R/O Humhama New Airport Road, Vision Public school, District Budgam.


Registrar (Adm.)
11-02-22
11/2/22